

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 180 OF 2004

CENTRE, PUBLIC INTEREST LITIGATION & ANR

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With appln(s) for Intervention/Impleadment)

(For final disposal)

WITH W.P(C) NO. 47 of 2006

(With office report)

W.P(C) NO. 625 of 2005

(With office report)

W.P(C) NO. 94 of 2005

(With office report)

S.L.P.(C)...CC NO. 9732 of 2007

(With appln. for c/delay in filing SLP and office report)

Date: 28/11/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s)/

Applicant(s)/ Mr. Prashant Bhushan, Adv.

Mr. M.A.Chinnasamy, Adv.

Ms. Pinky Anand, Adv.

Mr. D.N. Goburdhun, Adv.

Ms. Geeta Luthra, Adv.

Mr. Mushtaq Ahmad, Adv.

Dr. M.P. Raju, Adv.

Ms. Mary Scaria, Adv.

Mr. P. George Giri, Adv.

Mr. Ashwani Bhardwaj, Adv.

Mr. Ram Jethmalani, Sr. Adv.

Ms. Lataa Krishna Murthy, Adv.

Mr. S.Balaji, Adv.

Mr. Saurabh Ajay Gupta, Adv.

Ms. Madhusmita Bora, Adv.

Mr. S.R. Sharma, Adv.

Ms. Bansuri Swaraj, Adv.

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For Respondent(s)/

Intervenor Mr. A. Subba Rao ,Adv

Mr. Bhaskar Y. Kulkarni ,Adv

Mr. Gopal Subramaniam, ASG
Mr. Gaurav Agrawal, Adv.
Mr. B. Krishna Prasad ,Adv

Mr. Chinmoy Khaladkar, Adv.
Mr. S.K. Nandy, Adv.

Dr. M.P. Raju, Adv.
Ms. Mary Scaria, Adv.
Mr. P. George Giri, Adv.
Mr. S.P. Sharma ,Adv

Mr. Bhupender Yadav, Adv.
Mr. R.C. Kohli, Adv.

Ms. Pinky Anand, Adv.
Mr. M.D. Dewas, Adv.
Mr. G. Kurian, Adv.
Mr. A. Raghunath ,Adv

Applicant In Person

Mrs. K. Amareswari, Sr. Adv.
Ms.T.Anamika ,Adv

UPON hearing counsel the Court made the following
ORDER

Learned Additional Solicitor General submits that the Commission
Report has already been referred to the National Commission for Scheduled Castes.

List after six weeks.

(R.K.DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER